NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/84/2016 PETITION NUMBER : K. B. Vijay NAME OF THE PETITIONER(S) : Exertion Technology Private Limited & 6 others NAME OF THE RESPONDENT(S) : 111, 397/398 & 403 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM D. Dr. K. S. Ratichanderan pr. For Respondents S. Manjula Deri 3, 4, 5 For KSR XW 2) M.K. PREETHO. 7
for Senior Council >
R. Sankarananayanam) Inthian Ahmed V.K For K. Growthen Kuman For Petitionery

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions stating that his senior counsel could not attend before the Tribunal as he is held up at the High Court of Madras. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)